

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) No financial assistance has been provided to the Government of Rajasthan for jail reforms during the last financial year since the scheme of modernization of prisons had expired on 31.03.2009.

(b) to (c) "Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India and administration and management of prisons is primarily the responsibility of the State Governments. However in order to provide facilities to the children of women prisoners an advisory dated 15.5.2006 was issued to all States/UTs. On 17.7.2009, a comprehensive advisory covering all aspects of prison administration has also been issued to all States/UTs.

Cases of suicides and unnatural deaths in CPM forces

1324. SHRI SHANTA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state the cases of suicides and unnatural deaths reported from Paramilitary forces from October, 2009 to October, 2012?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): As reported by the Central Armed Police Forces (CAPFs) and that Assam Rifles (AR), the incidents of suicide and unnatural deaths occurred from October, 2009 to October, 2012 are as under:-

Force	Suicides	Unnatural death
CRPF	110	616
BSF	110	1165
ITBP	12	109
SSB	34	59
CISF	48	152
AR	28	51
NSG	03	12

Steep rise in infiltration from Pakistan

1325. SHRI A. ELAVARASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether steep rise in infiltration levels from Pakistan this year has prompted the Ministry to try for modern and better technologies to guard the sensitive border with Pakistan;

(b) if so, the details thereof;

(c) whether 400 kms of challenging area on Indo-Pak border has been identified that is prone to infiltration and the Ministry wants deployment of new technologies or solution to guard the border; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Indo-Pakistan border, particularly, Jammu region, is highly vulnerable to armed infiltration from Pakistan side. Due to effective domination by Border Security Force (BSF), there has been no incidents of armed infiltration in the area from Pakistan side during the last three years and the current year. However, details of border crossers from Pakistan side apprehended by BSF on Indo-Pakistan border are as under :-

Year	No. of Apprehensions
2009	83
2010	119
2011	85
2012 (Till Oct'12)	111

In order to keep effective domination on the border, High-Tech Surveillance equipment such as Long Range Reconnaissance and Observation System (LORROS), Battle Field Surveillance Radars (BFSR) Hand Held Thermal Imagers (HHTI), Night Vision Device/Goggles (NVDSs/NVGs) etc. have been deployed.

(c) and (d) The challenging area on Indo-Pakistan border is under direct surveillance of BSF. To reduce the infiltration from Pakistan side along the challenging area, the vulnerability mapping of the Border Outposts, which are regarded as sensitive to illegal migration, smuggling of FICN, smuggling of heroin and arms across the border, movements of armed infiltrators, have been carried out.

Government has already deployed new technologies or solutions to guard the border as specified in the concluding para of Part (a) and (b).